

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**G AND G SPECTRUM CONTROVERSIES .**

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Shri Mohd. Ali Khan

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether the Ministry has solved the controversies of 2G and 3G spectrum deals;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a) to (c) Start-up/initial 2G spectrum has been allotted to the Unified Access Service License (UASL) holders as per the conditions/provisions of UASL, subject to availability. Additional spectrum beyond initial spectrum is allotted as per guidelines/orders/criteria in force at the time of such allotment subject to availability.

3G spectrum has been auctioned during April-May of 2010 through e-auctions and allotted for commercial operation from 1st September 2010.

Certain allegations of irregularities in the award of UAS Licenses for 2G spectrum to private companies in the year 2008 are being looked into by the investigating agencies.